

**Telecom Disputes Settlement & Appellate Tribunal
Government of India**

No.23/11/2018/Admin/TDSAT/12640

Dated: 17th December, 2018

NOTICE


The Indian Institute of Legal and Professional Development would be conducting a weekend Advocacy Skills Programme for the advocates practicing before TDSAT on 19th and 20th January, 2019.

The said workshop on "Advocacy Skills" would be conducted by trained, experienced and educated faculty of lawyers. Participants would be given individual and personalized guidance. During the programme, special emphasis would be given on the skills of advocates in the field of "examination" and "cross examination" of witnesses and "arguments". It is expected that participating advocates would find marked improvement in their individual advocacy skills before Hon'ble Courts/Tribunals.

Those advocates who participate in the two days programme would be given certificates.

Registration form for the programme is enclosed. All interested advocates may submit duly filled in form to the undersigned latest by 7th January. The reading material for the programme can be collected from the office from 10th to 15th January, 2019. There shall be no participation fee for the above programme.

Encl: As above


(Sanjeev Pandey)
Deputy Registrar

- To
1. Notice Board.
 2. TDSAT Website
 3. All Sections of TDSAT

INDIAN INSTITUTE OF LEGAL & PROFESSIONAL DEVELOPMENT

Venue : TDSAT
Samrat Hotel

Time : 10 am to 5 pm

REGISTRATION FORM

(You may photocopy, if required)

I would like to register myself as a Trainee for the Weekend Advocacy Skills Programme.

19th & 20th January, 2019

Name _____ Male/Female

Age _____ Education _____

Experience _____

Contact Details

Address _____

Telephone – Office _____ Resident _____ Mobile _____

E-mail _____

Signature _____

Please submit this form to:

Shri Sanjeev Pandey,
Deputy Registrar,
Room No. 482, Samrat Hotel,
Chanakyapuri,
New Delhi 110021